

BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 33/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017**

Name of the Company:

Renish Petrochem FZE

V/s.

Ardor Global Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	GOPI M-SISODIYA for & ON BEHALF OF ARJUN R-SHETH	ADVOCATE	CORPORATE DEBTOR	
2.	Navin Pahwa, Advocates Thakkar and Pahwa, Advocates			

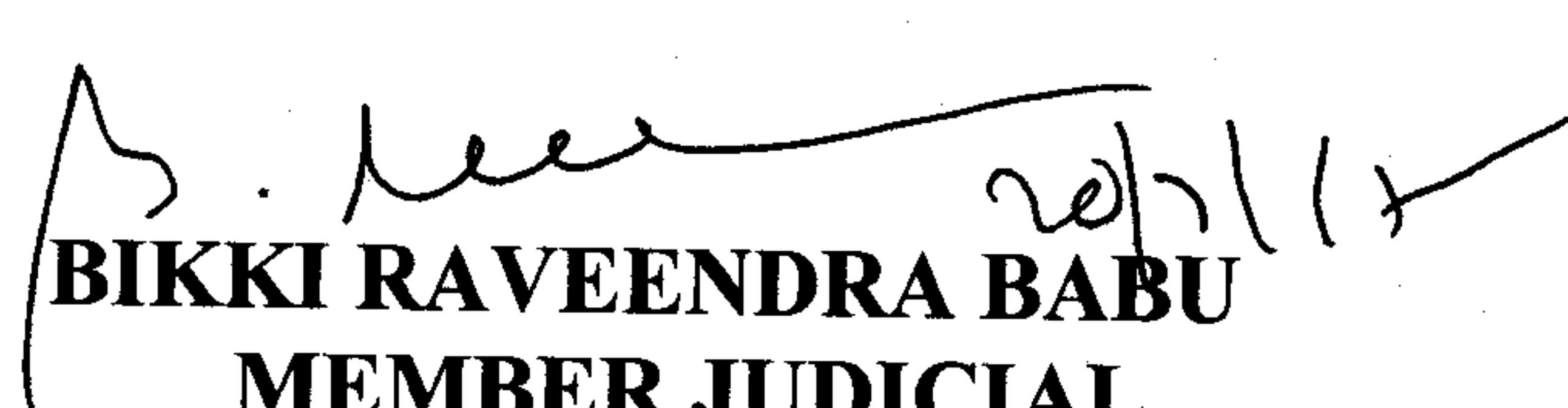
ORDER

Learned Advocate Mr. Navin Pahwa present for Operational Creditor/ Applicant.
Learned Advocate Ms. Gopi Sisodiya i/b Learned Advocate Mr. Arjun Sheth present
for Respondent.

Proof of service of notice on Central Bank of India filed. None appeared for Central
Bank of India.

Heard arguments of both sides.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 20th day of July, 2017.